

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

R.O.C.NO. 34/2019-RC

DATED: 9-10-2020

NOTIFICATION

The High Court for the State of Telangana had issued Notification Nos.1/2019, 3/2019, and 6/2019 dated 31-7-2019 inviting applications through online for direct recruitment to the posts of Stenographer Grade-III, Typists and Copyists under the Telangana Judicial Ministerial Service, and the candidates were subjected to the computer based examination, skill test and viva voce (oral interview).

Later, the High Court duly following the relevant rules and procedure, hereby declares the provisional selection of the candidates bearing the following hall-ticket numbers for appointment to the posts of Stenographer Grade-III, Typist, and Copyist, District/Unit wise:

Name of the unit: Adilabad District Judiciary

Stenographer Grade-III:

111100002	111100005	111100009	111100016
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Typist:

311200036	311200038	311200076	311202173
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Copyist:

611300026	611300060	611300073	611300086	611300841
611301087	611301089	611301800	--	--

Name of the unit: Khammam District Judiciary

Stenographer Grade-III:

111100172	111100572	111100581	111100603
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Typist:

311201475	311202513	311202571	311202646	311202660
311202671	311202688	311202734	311202740	311202749
311202765	311202766	311202801	--	--

Copyist:

611300471	611301266	611301282	611301287	611301291
611301297	611301304	611301362	611301377	611301390
611301420	--	--	--	--

Name of the unit: Karimnagar District Judiciary**Stenographer Grade-III:**

111100456	111100460	111100462	111100463	111100469
111100473	111100486	111100512	111100515	--

Typist:

311201283	311201960	311201970	311202038	311202043
311202153	311202160	311202194	311202198	311202265
311202295	--	--	--	--

Copyist:

611300856	611300860	611300891	611300896	611300910
611300914	611300922	611300957	611300974	611300980
611300985	611300993	611301021	611301041	611301096
611301141	611301159	--	--	--

Name of the unit: Mahabubnagar District Judiciary**Stenographer Grade-III:**

111100047	111100200	111100646	111100661
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Typist:

311200664	311200956	311201043	311201048	311201284
311202838	311202844	311202866	311202883	311202886
311202896	311202908	311202934	311202942	--

Copyist:

611300237	611300241	611300499	611301468	611301493
611301509	611301513	611301514	611301535	611301540

Name of the unit: Medak District Judiciary**Stenographer Grade-III:**

111100179	111100210	111100415
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Copyist:

611300261	611300511	611300515	611300747	611301077
611301860	--	--	--	--

Name of the unit: Nizamabad District Judiciary**Stenographer Grade-III:**

111100555	111100787	111100794
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Typist:

311201050	311201303	311203241	311203245	311203286
311203374	--	--	--	--

Copyist:

611300367	611300522	611301833	611301836	611301872
611301889	611301891	611301897	611301915	--

Name of the unit: Nalgonda District Judiciary**Stenographer Grade-III:**

111100044	111100204	111100224	111100257	111100270
111100271	111100431	111100702	111100730	111100739
111100744	--	--	--	--

Typist:

311200257	311200259	311200466	311200472	311200753
311200887	311200896	311201053	311201062	311201085
311201223	311201334	311201553	311201812	311203068
311203081	311203088	311203148	311203150	311203160
311203177	311203184	311203417	--	--

Copyist:

611300270	611300285	611301693	611301708	611301711
611301715	611301718	611301720	611301734	611301736
611301739	611301775	611301779	--	--

Name of the unit: Rangareddy District Judiciary**Typist:**

311200299	311200309	311200310	311200508	311200529
311200541	311200575	311200613	311200769	311200787
311200798	311200800	311200923	311201090	311201099
311201111	311201118	311201131	311201139	311201140
311201370	311201376	311201409	311201580	311201820
311201851	311201863	311201866	311201873	311201933

Copyist:

611300306	611300323	611300324	611300325	611300343
611300352	611300552	611300794	--	--

Name of the unit: Warangal District Judiciary**Stenographer Grade-III:**

111100268	111100820	111100824	111100851	111100862
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Typist:

311202970	311203438	311203479	311203506	311203511
311203522	311203560	311203580	311203604	311203610
311203645	--	--	--	--

Copyist:

611301439	611301995	611302030	611302047	611302056
611302057	--	--	--	--

Name of the unit: Metropolitan Sessions Court, Hyderabad**Stenographer Grade-III:**

111100068

Typist:

311200350	311200359	311200364	311200608	311200927
311200930	311200936	311200953	311201186	311201189
311201201	311201229	311201471	311201668	311201670
311201679	--	--	--	--

Copyist:

611300119	611300120	611300129	611300615	611300617
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Name of the unit: City Civil Court, Hyderabad**Stenographer Grade-III:**

111100089

Typist:

311201249	311201256	311201266
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Copyist:

611300131	611300146	611300153	611300169	611300194
611300419	611300427	611300429	611300440	611300444
611300649	611300659	--	--	--

Name of the unit: City Small Causes Court, Hyderabad**Stenographer Grade-III:**

111100148	111100158
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Typist:

311200920	311201191	311201213	311201227	311201773
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Copyist:

611300140	611300187	611300200	611300459	611300465
611300688	611300695	--	--	--

Name of the unit: Court of Special Judge for Economic Offences, Hyderabad**Typist:**

311201665

NOTE:

1. The candidates with the aforementioned said Hall Ticket Numbers shall be eligible for appointment to the service by direct recruitment unless he/she satisfies the following conditions, viz.,

- a) that he/she is of sound health, active habits, and free from any bodily defects or infirmities rendering him/her unfit for the service.
- b) That his/her character and antecedents are such as to qualify him/her to such service.

2. All rights are reserved with the appointing authority to cancel the selection for appointment to the post at any stage, if any information furnished by the candidates found to be false at any later stage, and the candidates are liable for prosecution for furnishing such false information.

3. If the candidate furnishes wrong information with regard to category and caste, they shall not have any right subsequently for selection in that particular category, caste, etc., and in that aspect the appointing authority is not responsible for the lapse on the part of the candidate.

NJD 9/10/20

REGISTRAR (JUDICIAL-I),
F.A.C. REGISTRAR (RECRUITMENT)

The candidates with the above hall ticket numbers are required to follow the High Court's official website mentioned below.

High Court Official website: **<https://tshc.gov.in>**

Help Desk Number : **040 - 23688394**